NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.A. 248 of 2014 with C.A. 55 of 2015 With C.A. 108 of 2015 with C.P. No. 14/397-398/CLB/MB/2014

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016

Name of the Company:

Dr. Sobhagyamal Jain & Ors.

V/s.

Sobhagya Hospital & Research Centre Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ASHOR MEHTA P. C.S. A.R. FOR PETITION ARBICANT DO 2. KUNAL P. VAISHNAN. ADVOCATE RESPONDENT NO. 163 July 1 3. M. Dutta ADVOCATE RESPONDENT NO. 11/2 M. Shita.

Dr. Saltagy M. July M. Shita.

PCS for petitioners present. Mr. Vikas Balia with Kunal Vaishnav are present and have filed Vakalatnama for Respondents 1 and 3. Respondent no. 2 present in person. Counsel for Respondent no. 11 present. None present for R- 4 to 7.

Heard the counsels and Company Secretary present. Respndent no. 2 requested for time to engage services of counsel.

List CA 108/2015, 115/2015, 181/2015, 170/2015, 141/2015, 142/2015 in CP 16/2014 on 22.09.2016 and 23.09.2016 for hearing. Meanwhile, R 2 shall engage services of his counsel and get ready for hearing. Petitioner to inform R-4 to 7 about the date of hearing. It is decided to hear CA 108/2015, 151/2015, 1152015 and 181/2015 together.

(BIKKI RAVEENDRA BABU) 30/8/6

Dated this 30 day of August, 2016

MEMBER JUDICIAL